

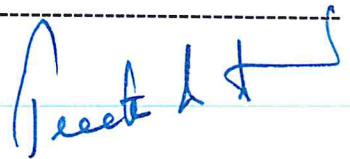
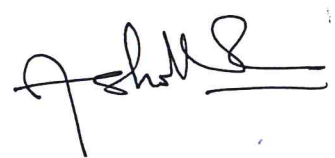
①

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN PREETHI . S. ARASU for Rajagopal & Raghunathan Advocates	Counsel for Petitioners	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	

ORDER

Counsel representing both the sides are present. Counsel for petitioner filed affidavit showing proof of service of notice to the proposed respondents in CA 72/2017. Both the parties sought time for submitting arguments. Time enlarged at request. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)